

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(35) C.P.-370/244(1)/(MB)/2017
CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: Titanium Industries India Pvt. Ltd. & Anr.
V/s
Indo-American Chamber of Commerce &
Anr.

SECTION OF THE COMPANIES ACT: 244(!)

ORDER

1. The Learned Representative of Petitioner is present.
2. Petitioner seeks adjournment. The matter is adjourned to
18.12.2018.

SD/-
M.K. SHRAWAT
Member (Judicial)

26.09.2018.
HHS

